

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 122 of 2018

In the matter of:

S.K. Big Star Foods Ltd. & Ors.

....Appellants

Vs.

TM- Food Processing Ltd. & Ors.

....Respondents

Present

For Appellants: Mr. Nikhil Nayyar, Sr. Advocate along with Mr. G. Ramakrishna Prasad.

**For Respondents: Mohd Wasay Khan, Advocate.
Mr. Goutham Shivshankar, For R-1 to 9.
Mr. Anandh. K, For R-23 to 26.**

With

Company Appeal (AT) No. 163 of 2018

In the matter of:

K. Trinadha Reddy & Ors.

....Appellants

Vs.

TM- Food Processing Ltd. & Ors.

....Respondents

Present

For Appellants: Mohd Wasay Khan, Advocate.

**For Respondents: Mr. G. Ramakrishna Prasad, Advocate.
Mr. Goutham Shivshankar, for R-1 to 9.
Mr. Anandh. K, for R-19 to 22.**

With

Company Appeal (AT) No. 210 of 2018

In the matter of:

Rayudu Nagabhushan & Ors.

....Appellants

Vs.

S.K. Big Star Foods Ltd. & Ors..

....Respondents

Present

For Appellants: Mr. John Mathew, Advocate.

For Respondents: Mr. G. Ramakrishna Prasad, for R-1.

Mr. Goutham Shivshankar, for R-2 to 10.

With

Company Appeal (AT) No. 211 of 2018

In the matter of:

Kaja Gajendra Rao & Ors.

....Appellants

Vs.

S.K. Big Star Foods Ltd. & Ors..

....Respondents

Present

For Appellants: Mr. John Mathew, Advocate.

**For Respondents: Mr. G. Ramakrishna Prasad, for R-1.
Mr. Goutham Shivshankar, for R-2 to 10.**

ORDER
(Virtual Mode)

24.03.2021: It appears from the perusal of the Order dated 10.04.2019 passed in these Appeals that the Application filed on behalf of the Appellants to transposition of the Respondent Nos. 23 to 28 in Appeal as the Co-Appellants Application was allowed and this Court directed them to be added as Co-Appellants Nos. 4 to 9 and the Memo cause title of the Appeal Company Appeal (AT) No. 122 of 2018 was amended and amended memo of Notice was also filed. From the perusal amended Memos of the Parties it appears that altogether there are 26 Respondents arrived as Respondents in this case.

From the perusal of the Order dated 19.02.2021 it appears that Learned Counsel Mr. G. Ramakrishna Prasad appears on behalf of the Appellants in Company Appeal (AT) No. 122 of 2018 and Learned Counsel Mohd. Wasay Khan appears on behalf of Respondent No. 1 and Learned Counsel Mr. Goutham Shivshankar appears on behalf of the Respondent Nos. 2 to 10

and Learned Counsel Mr. Anandh K. appears on behalf of the Respondent Nos. 23 to 26.

In Company Appeal (AT) No. 163 of 2018 Learned Counsel Mohd. Wasay Khan appears on behalf of the Appellants, Learned Counsel Shri G. Ramakrishna Praasad appears on behalf of the Respondent No. 1, Learned Counsel Mr. Goutham Shivshankar appears on behalf of the Respondent Nos. 2 to 10 and Learned Counsel Mr. Anandh K. appears on behalf of the Respondent Nos. 19 to 22.

In Company Appeal (AT) No. 210 of 2018 Learned Counsel Mr. John Mathew appears on behalf of the Appellant, Learned Counsel Mr. G. Ramakrishna Prasad appears on behalf of the Respondent No. 1 and Learned Counsel Mr. Goutham Shivshankar appears on behalf of the Respondent No. 2 to 10.

Further, in Company Appeal (AT) No. 211 of 2018 Learned Counsel Mr. John Mathew appears on behalf of the Appellants, Learned Counsel Mr. G. Ramakrishna Prasad appears on behalf of the Respondent No. 1 and Learned Counsel Mr. Goutham Shivshankar appears on behalf of the Respondent No. 2 to 10.

Office of the Registry is directed to give a detailed note case wise in all the four cases: -

- (a) The number of Respondents in each Appeal.
- (b) Whether, the Notices were issued to Respondents in each Appeal.
- (c) Whether, the Notices were taken by both modes: Speed Post/ Registry and e-mail.

(d) Whether, Notices have been served to all the Respondents or not in each Appeal.

(e) Whether, the Respondents have appeared through their Learned Counsels in each Appeal.

(f) Whether, Respondents have filed their Reply Affidavit, jointly or individually in each Appeal.

After perusing the office note given by the Registry, on the next date appropriate directions will be issued.

List these Appeals '**For Direction**' on **3rd May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn